NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1323/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES:

Pi Cafes & Restaurants Pvt. Ltd.

V/s.

Konark Natural Fooda Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATUR

15 Yaquvendra's Advocate for.

Singh. Respondents

Y. tol. Naik Adv Petrugen

<u>ORDER</u>

CP No. 1323/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

At request on consent, list this matter on 08.12.2017 for reporting settlement.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/B.S.V. PRAKASH KUMAR
Member (Judicial)